

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

21. IA-4002, 4073 & 4518/2023, IVN.P/56/2023
in C.P.(IB)/377(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 26.03.2024

NAME OF THE PARTIES: Yes Bank Limited
Vs
Indo Global Soft Solutions & Technologies Pvt. Ltd.

SECTION: 7, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Malhar Zatakia a/w Ms. Deepali Saxena, Mr. Chaitanya Bhandari, Ld. Counsel for the Applicant in IA-4002/2023 present and also Respondent in IA-4002/2023. Mr. Mustafa Doctor, Ld. Sr. Counsel a/w Ms. Shivani Sinha, Ms. Meera Murali and Ms. Anugya M., Ld. Counsel for the IA 4073 and 4518/2023 present. Mr. Zal Andhyarujina, Ld. Sr. Counsel a/w Ms. Serena Jethmalani, Ms. Sushmita Gandhi, Ms. Anamika Singh, Ms. Nasrin Shaikh, Ms. Kushal Boolchandani, Ld. Counsel for the Respondent-2 present. Mr. Chintan Gandhi i/b Rajani Associates, Ld. Counsel for Resolution Applicant/Respondent-2 in Intervention Application 56/2023 in IA-4518/2023 present.
2. Arguing Counsel in IA-4002/2023 is not available today.
3. List all IAs on 03.05.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)